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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ EFA(OS) (COMM) 5/2021 & C.M.Nos.12808-12809/2021

MR. SANJEEV JAI NARAIN AEREN & ANR. Appellants
Through Mr. P. Nagesh, Senior Advocate with
Mr. Praveen K. Sharma, Mr. Sahil
Nagpal, Advocates.

versus

M/S SOMANI WORSTED LIMITED THROUGH ITS
AUTHORISED REPRESENTATIVE & ORS. Respondents
Through Ms. Pakhuri Jain, Ms. Kanika Saran,
Ms. Nikita Maheshwari, Advocates.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MS. JUSTICE ASHA MENON

ORDER

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06.04.2021

List EFA (OS) (COMM) 3/2020 along with the present appeal on 16th
April, 2021.

MANMOHAN, J

ASHA MENON, J

APRIL 6, 2021

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